

(d) if so, the details thereof?

THE MINISTER OF INDUSTRY
(SHRI NARAYAN DATT TIWARI) :

(a) No Sir. However, representations have been received from some tyre dealers' and transporters' associations against increases in the prices of tyres announced by the industry in May 1983.

(b) Government have asked the Bureau of Industrial Costs and Prices to assess the incidence of increase in the cost of inputs and taxes on the cost of manufacturing of tyres and tubes so as to determine whether any increase in the prices of tyres and tubes would be justified.

(c) No Sir.

(d) Does not arise.

Interim Report of Sarkaria Commission

619. SHRI B.V. DESAI :
SHRI EDUARDO FALEIRO :
SHRI RAVINDRA VARMA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Sarkaria Commission has not submitted any interim report to Government;

(b) if so, whether the main task of the Sarkaria Commission will be to find out closer Centre-State ties;

(c) whether Government have recently announced their decision to broad-base the Sarkaria Commission's authority;

(d) if so, by what time the Sarkaria Commission will submit its report to Government; and

(e) whether the Sarkaria Commission has already started functioning?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI NIHAR RANJAN LASKAR) :

(a) The Commission has not submitted any interim report to the Government.

(b) and (c) The terms of reference for the Commission are incorporated in MHA Notification No. IV. 11017/1/83-CSR dated 9.6.1983 is laid on the table of the House. [Placed in library. See No Lt. 6739/83].

(d) The Commission has been requested to submit its report on or before the 30th June, 1984.

(e) Yes.

Spurious Floor and Wood Polish and Hygienic Wax Racket Unearthed in Delhi

620. SHRI TRILOK CHAND :
SHRI JAGPAL SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a big racket involved in the manufacturing and marketing of spurious floor and wood polish and hygienic wax etc. was recently unearthed in the Capital;

(b) if so, the details thereof; and

(c) the action taken by Government in the matter?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI P. VENKATASUBBAIAH) : (a) After obtaining search warrants, under section 93 Cr.P.C., on the basis of complaint made by M/S Reckitt & Colman of India Ltd., certain Godown/Factory premises in Delhi were searched and 1146 containers with spurious goods, 240 empty containers and 1-Kg printed foil were recovered. After completing the investigation, cases have been filed in the courts of Metropolitan Magistrates and are pending trial.

"National Committee on Environmental Planning"

622. SHRI SATISH AGARWAL :
SHRI SUBHASH YADAV :

Will the PRIME MINISTER be pleased to state :